

REPORT OF THE COMMITTEE
CONSTITUTED
BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
IN
ORIGINAL APPLICATION APPLICATION NO. 947/2024 (PB)
THROUGH
ORDER DATED 11th SEPTEMBER 2024
THE ORIGINAL APPLICATION WAS TRANSFERRED TO THE WESTERN
BENCH, PUNE VIDE THE ORDER DATED 11.09.2024 IN ORIGINAL
APPLICATION NO. 947/2024 (PB), NOW NUMBERED AS:
ORIGINAL APPLICATION NO. 187/2024
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE
BENCH, PUNE

PREAMBLE

With reference to the Original Application No. 187/2024 (WZ) – Babubhai Vaghela v. State of Gujarat & Ors. relating to complaint made by the Complainant in respect to unscientific dumping of garbage and burning causing serious environmental damage, Hon'ble National Green Tribunal, Principal Bench *vide* its order dated 11th September, 2024 directed to call a factual report on the matter from a Joint Committee consisting of the following members:

- (1) Municipal Commissioner, Ahmedabad.
- (2) Collector/District Magistrate, Ahmedabad – Nodal Agency for co-ordination and compliance of this order.

And

- (3) Gujarat Pollution Control Board

The scope of the above committee as per the order shall be:

- (A) To visit the site and submit a factual report before Registrar, Western Zone Bench, at Pune within one (1) month.
- (B) The Hon'ble National Green Tribunal, Principal Bench, New Delhi in its order dated 11.09.2024 directed for a formation of Joint Committee to submit a factual report and transferred the said Original Application No. 947 of 2024 to Western Zone Bench. The said Original Application came to be registered as Original Application No. 187 of 2024.

In the matter, the following committee was constituted as per the directions of Hon'ble NGT.

S. No.	Name and designation of the Committee Member
1.	Shri M Thennarasan, Municipal Commissioner, Ahmedabad Municipal Corporation
2.	Ms. Praveena D.K., Collector, Ahmedabad District
3.	Ms. Niyati Prajapati, Assistant Environmental Engineer, Gujarat Pollution Control Board

As per the Hon'ble NGT's mandate, the committee visited the following plots on 07.01.2025:

- (i) Wood Storage Plot at Gulbai Tekra;
- (ii) Open plot at Chandlodia;
- (iii) Navdeep Nursery at Naranpura;
- (iv) R.C. Technical College at Mirzapur, Ahmedabad;
- and
- (v) Twin Impound Yards, Motera

INTRODUCTION

(i) Wood Storage Plot at Gulbai Tekra:

This plot has been earmarked by the Ahmedabad Municipal Corporation for the specific purpose of temporary green waste dumping for the West Zone of the City of Ahmedabad.

(ii) Open plot at Chandlodia

This plot has been earmarked by the Ahmedabad Municipal Corporation for the specific purpose of temporary green waste dumping for the North-West Zone of the City of Ahmedabad.

(iii) Navdeep Nursery at Naranpura

This plot has been earmarked by the Ahmedabad Municipal Corporation for the dual purpose of temporary green waste dumping and nursery for the West Zone of the City of Ahmedabad.

(iv) R.C. Technical College at Mirzapur, Ahmedabad.

The said premises do not belong to the Ahmedabad Municipal Corporation and is currently being used to operate a college being under the name of R.C. College of Commerce.

(v) Twin Impound Yards at Motera

The said plot belongs to the Estate Department (West Zone), Ahmedabad Municipal Corporation. The said plot is not being used for green waste dumping. The purpose defined for the said plot is to store the impounded/confiscated lorries, vending vehicles, gallas etc.

**FACTUAL DETAILS ALONG WITH OBSERVATION BY THE COMMITTEE
ARE AS FOLLOWS:**

(1) Temporary green waste dumping plot at Gulbai Tekra

[Referred to as Wood storage plot at Gulbai Tekra in the press note relied by the Complainant]

- 1.1. The Committee observed that there is in no Green Waste lying in the premises of the said plot.
- 1.2. The said plot was earmarked only for the purpose of *temporary* storage of green waste, as the said green waste is eventually dumped at non-residential area of Gyaspur, Ahmedabad.
- 1.3. As on date, the said plot is not being used for any temporary or permanent green waste dumping.

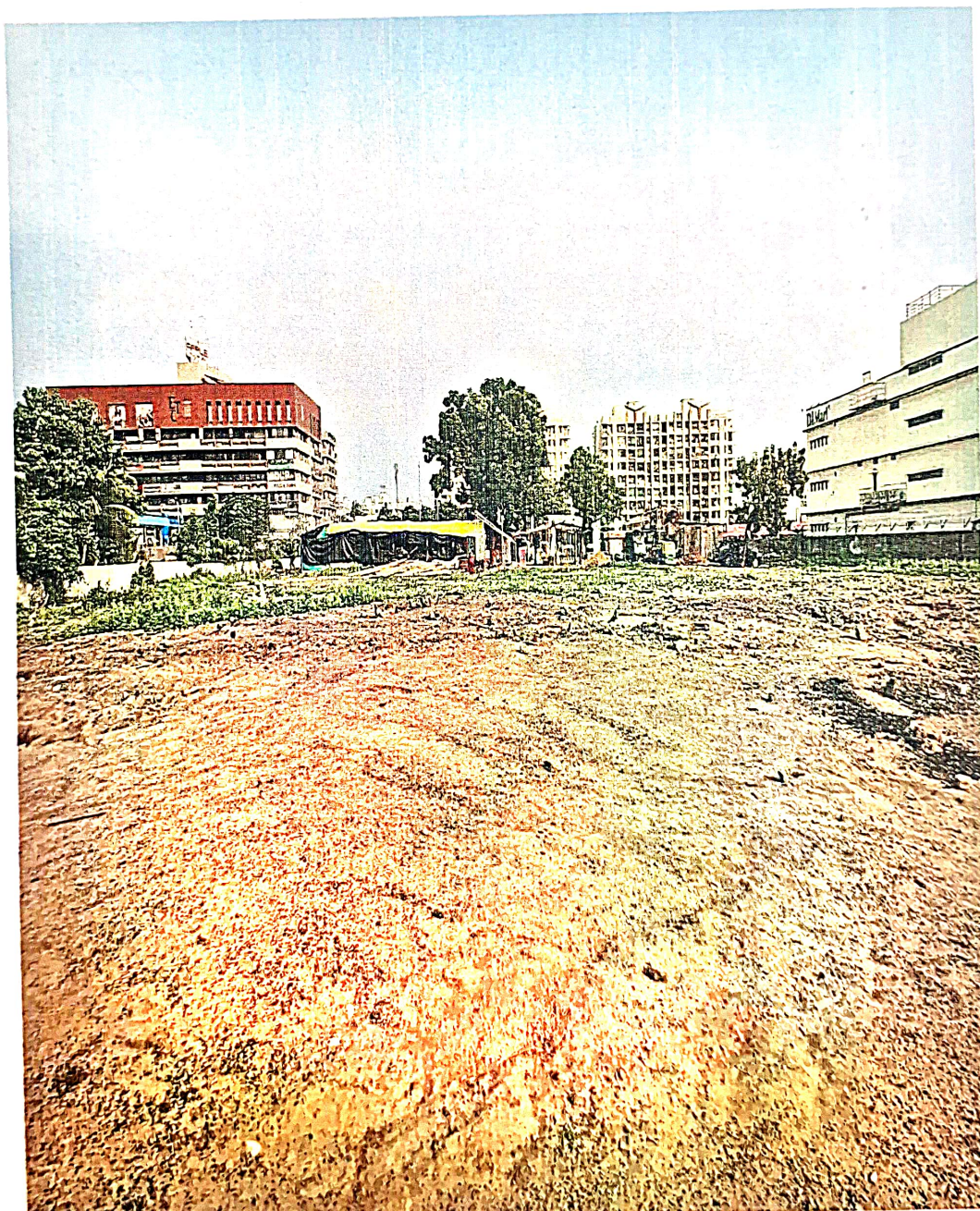


SITE PHOTO AS ON 07.01.2025

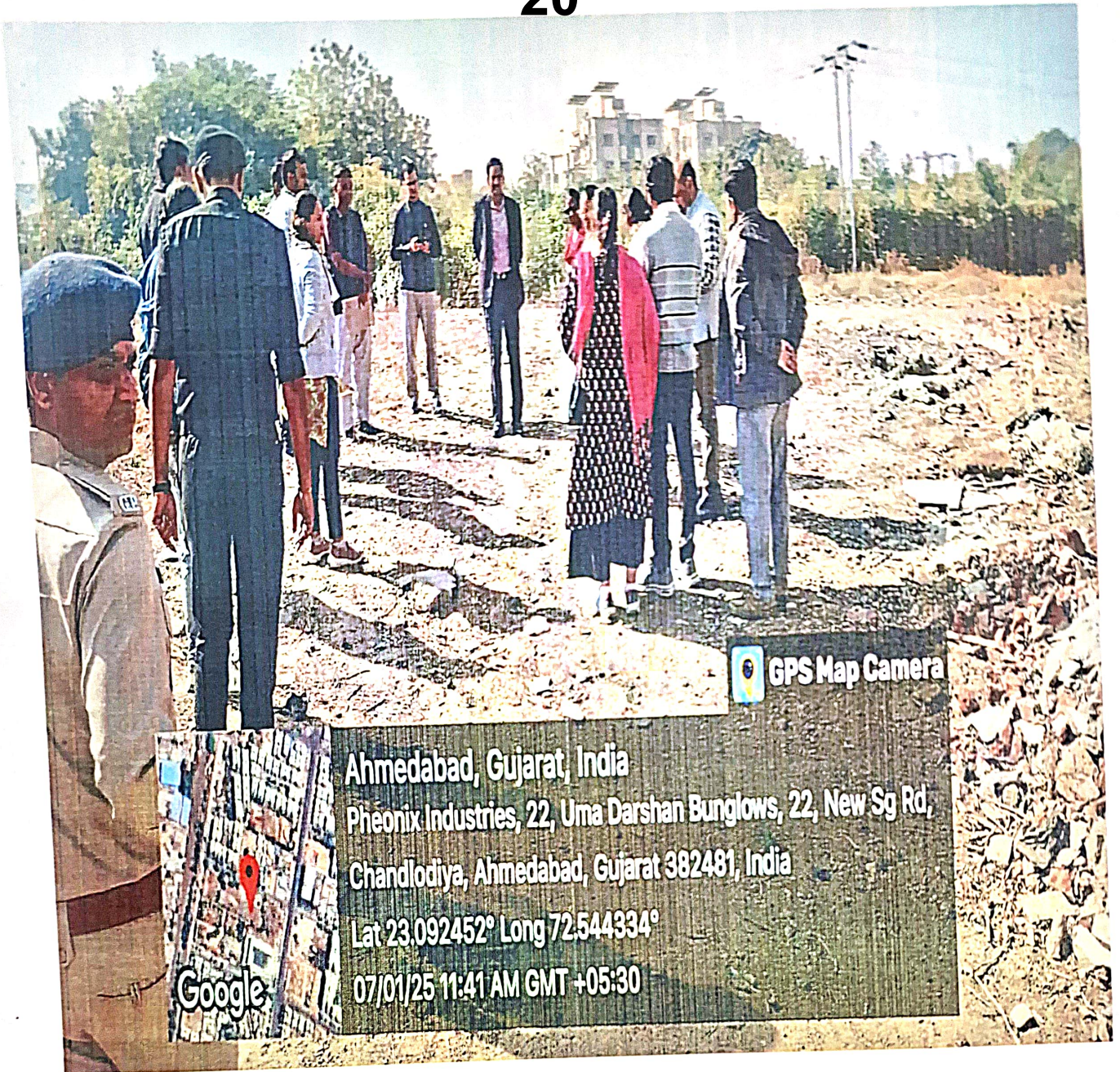
(2) Temporary green waste dumping plot at Chandlodiya

[Referred to as Open plot at Chandlodiya in the press note relied by the Complainant]

- 2.1. The Committee observed that there is no Green Waste lying in the premises of the said plot.
- 2.2. The said plot was earmarked only for the purpose of *temporary* storage of green waste, as the said green waste is eventually dumped at non-residential area of Gyaspur, Ahmedabad.
- 2.3. As on date, the said plot is not being used for any temporary or permanent green waste dumping.



SITE PHOTO AS ON 07.01.2025



SITE PHOTO AS ON 07.01.2025

(3) Navdeep Nursery at Naranpura **21**

[Referred to as Navdeep Nursery at Naranpura in the press note relied by the Complainant]

- 3.1. The Committee observed that there is in no Green Waste lying in the premises of the said plot. But certain wooden logs were found at the site. The said logs were auctioned prior to the date of site visit by the Joint Committee.
- 3.2. The Ahmedabad Municipal Corporation has designated the said plot for use as a nursery and temporarily as a green waste collection site for the West Zone of Ahmedabad city.
- 3.3. The said plot was earmarked only for the purpose of *temporary* storage of green waste, as the said green waste is eventually dumped at non-residential area of Gyaspur, Ahmedabad.
- 3.4. The committee at the time of inspection (07.01.2025) gave two (2) days' time to move the said logs to the respective locations of the bid winners.



SITE PHOTO AS ON 07.01.2025

(4) R.C. College of Commerce, Delhi Chakla, Ahmedabad.

[Referred to as Erstwhile R.C. Technical College in Mirzapur in the press note relied by the Complainant]

- 4.1. The Committee observed that there is no Green Waste or fire hazardous material lying in the premises of the said College.
- 4.2. On enquiry by the Committee the Principal of the said college stated that a fire incident took place in one of the buildings of the said college premises around two (2) years ago.
- 4.3. It was further informed to the Committee by the Principal that the renovation work process had already been initiated.

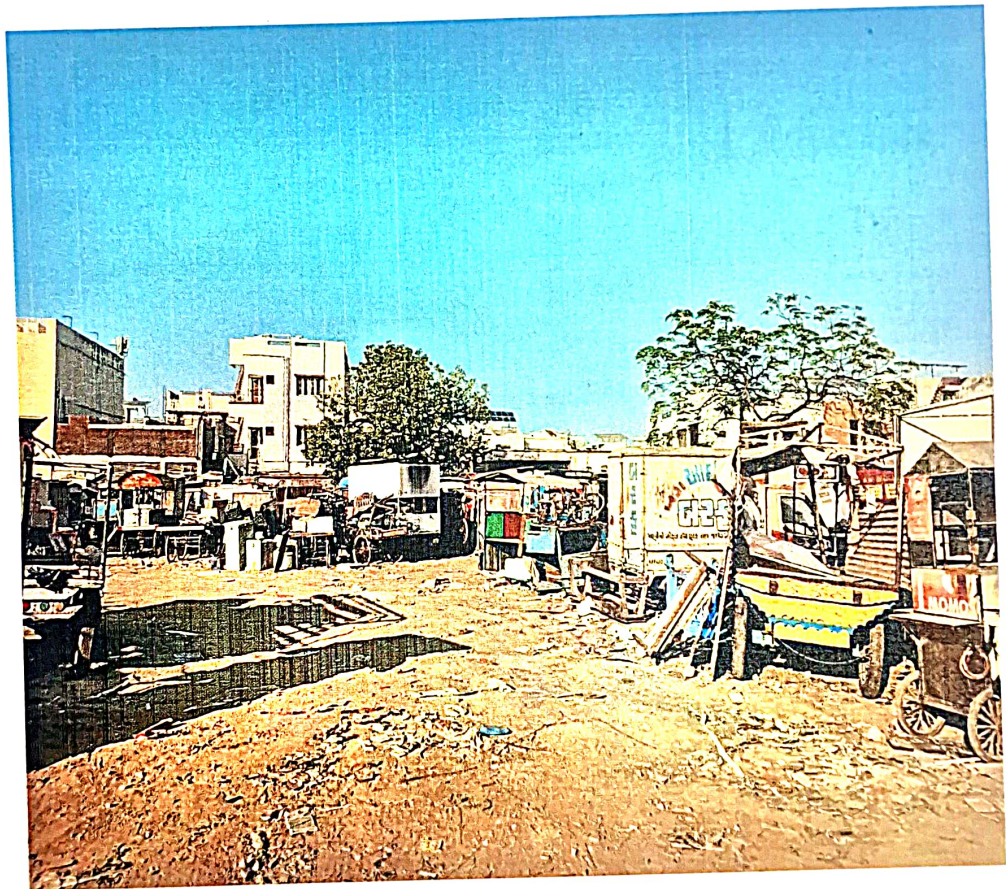


SITE PHOTO AS ON 07.01.2025

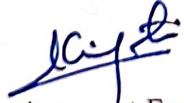
(5) Impounding yard at Motera. **23**

[Referred to as Twin Impounding Yard at Motera in the press note relied by the Complainant]


- 5.1. The Committee observed that there is no Green Waste lying at the said plot.
- 5.2. The said plot has been earmarked to the Estate Department (West Zone), Ahmedabad Municipal Corporation for the purpose of keeping confiscated/impounded vending vehicles, cabins etc.
- 5.3. The process of release and/or disposal is an ongoing process.
- 5.4. Further, the Municipal Commissioner and District Magistrate issued instructions to maintain firefighting equipment and water tankers on a stand by basis to avoid such incidents in future.



SITE PHOTO AS ON 07.01.2025


Asst. Environment Engi.
GPCB
Ahmedabad




Municipal Commissioner
AMC
Ahmedabad

